

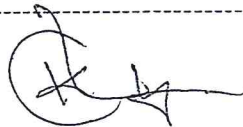
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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 A.M 15/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/114/ (IB)/CB/2018  
NAME OF THE PETITIONER(S) : PADMAVATI DISTRIBUTORS  
NAME OF THE RESPONDENT(S) : VELOHAR INFRA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	K. C. KRISHNA ANANDRATHY	Counsel for Operational Creditor	

**ORDER**

Counsel for petitioner/operational creditor present and stated that notice sent to the respondent has been received. No representation on behalf of the respondent. The matter is adjourned for hearing submissions by the petitioner, who may also send a fresh notice to the respondent. Put up on 12.07.2018.

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(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc